

>

Title: Need to provide financial assistance to Government of Kerala for providing relief to the persons affected due to the use of Endosulfan pesticide in the State.

SHRI P. KARUNAKARAN (KASARGOD): Government of Kerala has already requested for financial assistance to give relief to the victims of endosulfan. The continuous use of endosulfan in plantation area has caused serious damages to the human life as well as to the environment. About 500 persons have already died & about 10000 patients are taking treatments from various hospitals. Endosulfan has already been banned in Geneva Convention last year. In India also it is banned with the verdict of Supreme Court.

The Victims of Endosulfan need continuous assistance on various issues like health education, infrastructure facilities, environmental issues etc. It is not possible for the State Govt. alone to meet this demand & the need. District Panchayath, Govt. of Kerala and many other organisations are giving assistance but it is not sufficient. The rehabilitation, education and health are the most important sectors where these affected people need help. We had to bring these innocent poor to the main stream of the society. So, I urge upon the Govt. to give financial assistance of at least Rs. 500 crore as requested by the State Govt. as a special package for Endosulfan victims.